Admission

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 318/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4th July, 2017, 10.30 A.M

Nan	me of the Company	Arun Kumar Jain -Vs- Maa Tara Industria	l Complex Pvt Ltd	90 78 85 ne bayi
Under Section		9 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date



04_07_2017- CP (IB) No.318(IB)/2017 – Arun Kumar Jain Vs. Maa Tara Industries Complex Pvt. Ltd.

ORDER

None appeared from both sides.

Fixed on 28.07.2017.

MANORAMA KUMARI MEMBER(J)